

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2971**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

PRIVATE SECURITY AGENCIES

2971. KUNWAR BHARATENDRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to amend the Private Security Agencies (Regulation) Act, 2005 to allow majority investment in private security agencies; and

(b) if so, the details thereof along with the timeline for the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): No Madam, at present there is no proposal to amend the Private Security Agencies (Regulation) Act, 2005 to allow majority investment in private security agencies.
